THE FINANCE BELL, 1OT«— *CONTD*. TMr. Deputy Chairman in the Chair]

श्री बनारसी वास (उत्तर प्रदेश) : छपाध्यक्ष महोदय, मैं प्रपनी ग्रसमर्थता के लिए क्षमा चाहता हूं यदि मेरी ग्रावाज सदस्यों को थोडी ग्रप्रिय लगे ।

श्रीमन् कोई भी बजट सरकार की माधिक, राजनीतिक श्रीर सामाजिक दर्शन का दर्पण होता है। हमारी सामाजिक, श्रायिक श्रीर राजनीतिक नीतियां हमारे डाइरेक्टिव श्रिसिपल्स श्राफ दि कंस्टीट्यूगन के श्रन्दर निहित है। इसलिए प्रत्येक वर्ष बजट की समीक्षा करने के लिए श्रावश्यक होता है कि हम इस बात पर विचार करें कि सरकार कहां तक डाइरेक्टिव श्रिसिपल्स की नीतियों की श्रमल में लाई है।

इस बजट को प्रस्तुत करते समय मान-नीय वित्त मंत्री जी ने इस बात का दावा किया है कि पिछले इस वर्ष में कीमतों पर नियंत्रण हुआ है, कीमते कम हो गई है और आर्थिक क्षेत्र की प्रत्येक दिशा के श्रन्दर प्रगति हुई है। देश के श्रन्दर जीवन का स्तर बढ़ा है, लोगों को श्रिधिक मुविधार्ये मिली हैं।

उन्होंने इस बात का दावा किया कि खरीफ की फसल में 65 लाख मिलियन टन का उत्पादन हुन्ना जिसकी वजह से 16 सी करोड़ रुपए किसानों की जेव में गए श्रीर इसीलिए उनकी कर शक्ति भी बढ़ी। धीमन मैं निवेदन करना चाहता हं कि यह बात सही है कि इस वर्ष कीमत कुल मिला कर करीब-करीब 7 परसैन्ट गिरी हैं.। यह जो साल परसैन्ट गिरी हैं इसका मुख्य कारण किसानों की उपज कीकी मतों में गिरावट है---फुड ग्रेन में 20.4 परसैन्ट, पल्सेज में 26.3 परसैन्ट, खाने के तेल में 34.3 परसैन्ट श्रीर कपास में 22.6 परसैन्ट की गिरावट ग्राई है लेकिन कारखानों में बनी चीजों के दामों में स्वयं इकोनीमिक सर्वे के मुताबिक 1.4 परसैन्ट गिरावट श्राई है। गवर्नमेंट ने बड़े उत्साह के साथ घोषणा

की थी कि हमने चीजों की कीमतों पर नियंत्रण किया है। यह ठीक है ग्राउण्ड नट की की मह 9 हपए पर किलो थी जो कि फरवरी में बिर कर 4 हमए फी किलों हो गई, यानी उसकी कीमत आधे से भी कम हो गई लेकिन मैं पुछना चाहता हं कि वया जनता साबुन की कीमत एक चरए से नीवे गिरी है। जनता के इस्तेताल की किसी भी चीज की की मत नीचे नहीं ब्राई है। मैं पूछना चाहता हं जनता को किसी छोर प्रकार की मुविधा छ।पने दी है ? यदि आप इस वर्ष की रिपोर्ड पर गीर करें तो जो कपड़ा सन् 1955-56 में प्रत्येक व्यक्ति को 14.4 मीटर मिलता था वह 1974-75 में घट कर 12.9 हो गया। कपड़े का उत्पादन इस वर्ष कम हुआ। है क्योंकि स्टाक जमा है। वनस्पति के अंदर भी 1955-56 के मकाबले धव एक किलोगाम की कमी ब्राई है, यानी जनता को एक किलोग्राम कम मिलने लगा है। शगर 1973-74 में जो जनता को 6 किलोग्राम मिलती थी वह 5 किलोग्राम मिलने लगी है। जितने भी मैर्रोपोलिटन सीटिज हैं--- दिल्ली, कलकत्ता, बम्बई मादि यहां की 25 फीसदी श्राबादी सडकों पर श्रासमान की साया के नीचे सोती है। जहां तक बेरोजगारी का सवाल है, श्रभी एम्पलायमेंट एक्सचेंज की रिपोर्ट शाया हुई है। उसमें कहा गया है कि एक साल के ग्रंदर 10 लाख लोगों की इस इमरजेंसी के पीरियड में विद्वाहर्द है। भ्रमीपारसाल हिन्द्स्तान भ्राई० भ्राई० टीज से जितने एग्जामिनेशन हुए और डा॰ बोस ने उनका जो एनालिसेस किया उसमें कहा

"A more unddr-privilegied clam than even the Scheduled Caste* and Scheduled Tribes, at least to technical education, has emerged from an analysis of the Joint Entrance Examination. This class i* the entire rural community. Other than the Scheduled Castes and Scheduled Tribes, few from thiw class succeeded in last year's examinations whereas among the Sd*e-

duled Castes and Scheduled Tribes, with the reservation of seats and the lower qualifying standards prescribed for them, nearly half were from the rural areas and three-fourths from the Indian language schools which apparently were lower than those to which other rural candidates went."

Finance

इसका मतलव यह है कि इस प्रदेश के मताबिक हमारे देश की 80 फीसदी देहाती जनता इन टेक्नीकल इंस्टिटयशन्स में प्रवेश नहीं पा सकती है श्रीर शैड्यल्ड कास्ट्स श्रीर टाइब्ज के लिए जो 50 परसेन्ट का दाखिला निश्चित किया गया है, वह भी ध्रगर उनके लिए रिजर्वेशन नहीं होता तो उनको प्रवेश नहीं मिल सकता था। ऐसी हालत में मैं पूछना चाहता हूं कि क्या यही डायरेक्टिव प्रिसिपल का कार्यान्वयन है ? क्या हम संविधान में दी गई दिशा की और जा रहे हैं। क्या इस प्रकार से गांवों और शहरों का अन्तर दर हो सकता है ? मैं मानवीय मंत्री जी से कहंगा श्रीर सदन के नेता महोदय से इस बात की दर्खास्त करूंगा कि वे इस बात की जांच करने के लिए एक कमीशन बैठायें कि हिन्दुस्तान का शासन कौन लोग चलाते हैं ? क्या यह सही है कि इंडियन फीरन सर्विस, श्राई० ए० एस० श्रीर क्लास-1 सर्विसेज इस देश के अन्दर कुछ प्रमुख जातियों का प्रीज**ँव बन ग**ई हैं? एक तरफ श्राज फैंमिली प्लानिंग की बात कही जा रही है, लेकिन दसरी तरफ इस बात को नहीं देखा जा रहा है कि म्राई० ए० एस० मीर म्राई० पी० एस० तथा श्रन्य सेवाओं में भर्ती के समय लोगों को जो समान अवसर प्राप्त नहीं है और इस कारण से लोगों को जो नुक्सान हो रहा है, उसके निराकरण के लिए कोई प्रयत्न नहीं किया जा रहा है क्या इसका मतलब यह है कि 80 फीसदी देहात की जनता में कोई प्रतिभा नहीं है। हमारे देश की देहात की जनता जो हमारी सीमाओं की रक्षा करती है, जो ग्रम्न का उत्पादन करती है, क्या उसके मरीर में कोई रक्त नहीं है कि वे भी सेकेटेरिएट

जब से हमारे देख में आकर बैठ सकें ? में स्वराज्य भाया है तव से भव तक स्वयं ग्राप देखते हैं कि हमारे देश में सांस्कृतिक गलामी बढी । हमारे मिनिस्टरों को श्रपनी भाषा में बात करने में और भाषण करने में लज्जा प्राती है। सन 1916 में महात्मा गांधी जब काशी में काशी विश्वविद्यालय के शिलान्यास के समय तो हिन्दी में बोले । सन् 1916 में कांग्रेस का ग्रधिवेशन हमा तो डेलीगेटस ने कहा कि गांधी जी. श्राप हमारी सुविधा के लिए दो शब्द अंग्रेजी में जरूर कहें। गांधी जी ने कहा कि आपको एक साल का समय देता हं। एक साल 🕏 बाद यदि आप मेरी बात सुनना चाहते हैं तो ग्रापको हिन्दी सीखकर ग्राना पडेगा। सन 1946 में शिक्षा मंत्रियों के सम्मेलन में जब मद्रास के शिक्षा मंत्री ने कहा कि ग्राप हमारी सुविधा के लिए दो गब्द अंग्रेजी में जरूर बोलें तो गांधी जी ने कहा कि अगर आप राष्ट्र भाषा हिन्दी नहीं जानते हैं तो श्रापको शिक्षा मंत्री बनने का कोई अधिकार नहीं है। हमारे देश में श्राज जो स्थिति है वह किसी से छिपी हुई नहीं है। लोक समा और राज्य समा में अंग्रेजी में होने वाले भाषण को देखकर ऐसा लगता है कि मानो ये इंगलैंड की ऐसा मालम पड़ता कि इन सदनों में बैठने वाले लोग धपने मातुभाषा में बोल ने में लज्जा धनुभव करते हैं। लाला लाजपत राय ने कहा था कि संसार में सबसे बड़ी गुलामी सांस्कृतिक गलामी है। इस देश के लोगों को गांधी जी की कपा से राजनीतिक भ्राजादी मिल गई, लेकिन यहां के लोगों के दिमाग श्रभी तक अंग्रेजी भाषा से चिपके हए हैं। जब लाई एटखी हिन्दस्तान में ग्राए तो उन्होंने कहा कि यहां की अंग्रेजी को देखकर तो ऐसा लगता है कि अंग्रेज तो यहां से चले गए, लेकिन अंग्रेजी हिन्दू-स्तान के अन्दर ज्यादा प्रगति कर रही है। मैं पूछना चाहता हूं कि क्या यही डायरेक्टिव प्रिसिपल का कार्यान्वयन है ?

Bill, 19H

[श्री बनारसी दास]

यहां पर बार बार कहा जाता है कि 114 मिलियन टन पैदावार हुई है। क्या यह कोई नई बात है ? सन् 1971-72 के **ग्रन्दर** 108 मिलियन टन की पैदावार हुई। जब कभी अकाल पड़ता है या फसल अच्छी नहीं होती है तो व्हैदर गीड श्रयीत ईश्वर को दोष दिया जाता है। जब फसल श्रच्छी होती है, बम्पर कोप होती हैं तो उसका सारा श्रेय सरकार ले देती है। मैं पूछना चाहता हुं कि जब खरीफ की फसल में 65 मिलियन टन श्रनाज पैदा हुआ और 16 सी करोड रूपये किसानों की जैब में गए हैं तो क्या कारण है कि किसानों की ऋय-शक्ति घटी है? अजरात के अन्दर तो किसानों का दिवाला ही निकल गया और जब कि वहां पर म्गफली के दाम 9 रुपए से घटकर 4) रू० किली तक गए । किसान की ऋय-शक्ति दो सालों के मुकाबले 50 परसेन्ट रह गई। श्रीमत् इसोलिए जो एक बड़ा कारण है कीमतों के गिरने का. श्रेय ग्राप ल सकते हैं. लेकिन किसानों की ऋय शक्ति की कीमत पर किसानों की गरीवी बढ़ी है।

श्रीमन्, में धापका ध्यान ध्राक्षित करना चाहता हं अपने इस बजट के अंदर एक्सीलेरेटेड ग्रोथ की तरफ , ताकि जरा तेजी से हमारी प्रगति की रफ्तार हो, उसके लिए श्रापने कुछ कंसेशंस किए हैं लेकिन मझे बड़ा श्राश्चर्य लगा जब श्रापने वजट भाषण में कहा कि कांरेंबननी कम हो गई है इसलिए हमने कन्सेशन दिया लेकिन दैक्टर्स की मांग बढ़ती चली जा रही है इसलिए हमने कोई कन्सेशन एक्साइज ड्यूटी नहीं किया । और भ्रव भ्रापने बड़ी कृपा करके सदस्यों की मांग पर सहानुभृति करके, इसलिए नहीं कि भ्राप तर्क से सहमत थे, धापने केवल टायर, ट्यूब भीर कुछ स्पेयर पार्टस के भ्रंदर एक्साइज ड्युटी में कंसेशन किया । श्रीमन्, में श्रापसे पूछना चाहता हूं :

क्या दैक्टरों की कीमतें आज तीन-गना नहीं हो गई हैं ? क्या वे किसानों की खरीद की शक्ति के अंदर हैं ? पिछले सालों में 5,000 करोड़ फुड सर्वसिडी पर व्यय किया गया श्रीर 4,000 करोड़ ६० श्रापने केवल इरिगेशन पर खर्च किया। तो क्या यही नीति है एक्सीलरेटेड ग्रोब के लिए, किसानों को स्वावलम्बी बनाने के लिए ? श्राज भी ध्रापका मोह जाता नहीं हैं। कृषि मंत्री कहते हैं कि श्रब भी श्रमरीका से कामशियल टेड को कायम रखते के लिए गेहं का श्रायात इस देश के स्रंदर बराबर जारी रहेगा । म्राखिर सन् 1980 तक या सन् 2000 तक, बावजद फेमिली प्लानिंग की सारी योज-नाश्रों के, क्या आप इस स्थिति के ग्रंदर होंगे कि ग्राप स्वावलम्बी हों श्रीमन मैं ग्रापसे नम्रतापूर्वक निवेदन करूंगा कि ट्रेक्टरों के कार एक एक्साइज इयू श बिलकुल समाप्त कीजिए। जितने भी स्पेयर पाटंस हैं उनकी एक्साइज इवटी समाप्त की जाए श्रीर किसानों को ट्रैक्टर जो ग्राज से 4-5 साल पहले 14-15 हजार या 20000 रू० तक मिलता था उस कीमत पर आप मोहैय्या करने की कोशिश करें।

यद्यपि यह कहा गया है कि फॉटलाइजर की कीमत कम की गई है, जब कि वह तिगुनी हो गई है—थोड़ी कम दुई है—अगर किसान की ऋग शक्ति होती तो फॉटलाइजर का कंजम्शन 20 परसेंट कम क्यों होता ? तो यह नीति किसान के हित में आगे बढ़ने वाली नहीं है ।

श्रीमन् श्रापने जो डाइरेक्ट टैक्सेज में कमी की है उसमें भी में देखता हूं श्रापका पक्षपात और झुकाब ऊर के वर्ग की तरफ श्रधिक है। सन् 1974-75 में 8000-10000 रु० के इन्कम ग्रूप पर 12 परसेंट का श्राय कर था, 1975-76 में वह 17 परसेंट हुआ। श्रव श्रापने हुपा करके 15 परसेंट किया—10,000-15,000 रु०

की भ्राय पर 15 परसेंट भ्राय-कर। तो 1974-75 में भी 15 परसेंट तक था और अब भी 15 परसेंट रहा, जब कि 70,000 और ऊपर की स्लैव पर 70 परसेंट से घटा कर ग्राप 55 परसेंट पर ब्रा गए। स्वयं वांचु कमेटी की रिपोर्ट में 65 परसेंट तक लाने की बोबणा की गई थी। ग्राज जब कि मुद्रास्फीति है, तो क्या यह ग्रावश्यक नहीं है--मैं ग्रापसे निवेदन करूं- कि 10,000 ६० तक की इनकम को कर मुक्त किया जाए और उससे कपर 15,000 ६० तक की ग्रामदनी जिस पर भ्रापने 15 परसेंट का कर लगाया है उसकी घटा कर 12 परसेंट किया जाए।

Finance

(Time bell rings)

श्रीमन, सबसे बडी श्रावश्यकता गरीबों को सस्ती दवा दने की है। 1975-76 की रिपोर्ट में कहा गया कि 400 करोड़ ए० की दवाएं बनीं और साढे 7 परसेंट एक्साइज ह्यूटी थी, 5 परसेंट ग्रापने बढ़ा दी, ग्रीर कस्टम की ड्राटी 25 परसेंट से बढ़ा कर 75 परसेंट कर दो उन दवाओं पर जो कि बल्क के श्रंदर जाती है, जिसका मतलब यह है कि 38 करोड़ रु०, 50 करोड़ रु० की इम्पोर्ट पर, भ्राप गरीब लोगों से लेना चाहते हैं। 5 परसेंट बढ़ा कर, जो ग्रापने कहा 18 करोड़ ग्रार 27 करोड़ रु० जो पहले आपको मिलता था, इस तरह से 45 करोड़ 🕂 38 करोड़ हुआ। श्रीर फिर सेन्ट्रल एक्साइज इयुटी, सेन्ट्रल सेल्स टैक्स जो होगा, कुल मिला कर 4,000 करोड़ रु० के उत्पादन पर आप 100 करोड़ ६० की कर-व्यवस्था करना चाहते हैं। इसलिये मैं यह कहना चाहता हूं कि आप बोमारी से तिजारत करना चाहते हैं ग्रीर इन दवाग्रों से जनता को महरूम करना चाहते हैं। श्रीमन, मैं भ्राप से निवेदन करना चाहता हूं कि भ्राप इस इयुटी को बिल्कुल समाप्त काजिये।

इसके बाद मैं यह निवेदन करना चाहता हं कि हमारे देश में डायरेक्टिव प्रिसिपल्स के सम्बन्ध में चर्चा हो रही है ग्रीर इमरजैन्सी में कांस्टीट्यूशन में संशोधन करने के बारे में चर्चा हो रही है। क्या ग्राप ग्राटिकल 39 जिसमें यह कहा गया है कि

Bill, 1976

adequate means of livelihood

भ्रोर मार्टिकल 42 जिसमे यह कहा गया है

effective provision for securing th© right to work, to education and to public assistance in cases of unemployment, old age, sickness and disablement, and in other cases of undeserved

क्या ग्राप युनीफामं सिविल कोड की दशा में बढ़ेगे और श्राटिकल 47 में जो प्रोहेविशन की धारा है, उसको कार्यान्वित करगे? आजादी के 25 साल के बाद भी आज इस देश में शराब खुब पी जा रही है। पीयो और जीयो, ब्राज जगह जगह दिल्ली में इसी तरह का नारा लिखा हुआ है। आज अगर किसी व्यापारी को कोई काम कराना हो तो वह व्यापारी कहता है कि शराब ही सब से सस्ती रिश्वत है सेकेटरीज और श्रधिकारियों से काम लेने के लिए और काकटेल पार्टी देने के लिए। अभी मैंने पढ़ा था कि एक मुस्लिम मुल्क में यह लोगों को नोटिस दिया गया है कि जो सरकारी कर्मचारी शराब पीयेगा उसे श्रपनी जाव से हाय धोना पड़ेगा । क्या ग्राप इस गांधी के मुल्क में श्राटिकल 47 को कार्यान्वित करना चाहते हैं या नहीं ? क्या आप इस तरह की कार्यवाही करने कि कोई भी सरकारी कर्मंचारी जो रिश्वत लेगा या भराव पीयेगा उसको सर्विस से ग्रलग कर दिया जायेगा ।

उपसभापति : ग्रव श्राप समाप्त कीजिये।

श्री बन।रसी दास: मैंने तो ग्रभी शुरू किया है और मैं थोड़ा सा समय और लूंगा।

उपसभापति: श्रापकी पार्टी को 15 मिनट का समय दिया गया है और भ्रापने 20

उपसभापति }

मिनट ले लिया है। अब घाप दो मिनट में खत्म की जिये।

श्री बनारसी दास: अंतिम प्रश्न में यह करना चाहता हं कि क्या प्लान्ड, नियोजित इकोनामी और डैमोक्रेसी, दोनों साय साय नहीं चल सकती है? जवाहरलाल नेहरू ने जानबुझ कर डैमोक्रेसी ग्रीर प्लानिंग का रास्ता ग्रस्तियार किया था। चाईना ने रूत का तरीका शक्तियार किया था। क्या आप डैमोकेसी के तरीके को हमेगा के लिए खैरवाद करना चाहते 🦪 कना आप यह समझते हैं कि इस देश में वगैर इमरजैन्सी के आर्थिक प्रगति नहीं हो सकती हैं ? इमरजैन्सी का द्धर्य प्रेष का गला घोटना है। इमरजैन्सी का श्रयं यह होता है कि प्रत्येक व्यक्ति की जबान में लगाम लगाना। श्रीमन, ग्राप बारवार षंटी बजा रहे हैं और इसलिये मैं अंत में कहना चाहता हं कि..

The lust of Government is the greatest lust. Its ability to degrade is no less profound than its ability to elevate

मैं केवल इतना ही कह सकता हूं कि इसका नतीजा क्या होगा? इस इमरजैन्सी का नतीजा क्या होगा? प्रोफेसर लास्की ने यह कहा थाः

The abdication from the duty of critical judgement is the real sin against light which all dictatorships impose upon its subjects and it is also the source of the immense risks which all dictatorships, whether of the left or right, necessarily run. For abdication from the duty of critical judgment on the part of its subjects, ever more of its devotees, necessarily means that it becomes rapidly separated from the mind* of the masses whom it con-troll.

Even the Closest associate» are never secure of their hold, which means that the loyalty upon which he has to rely is rarely, even in the central direction of powers, the spontaneous loyalty of rational conviction.

इसलिए इसका नतीजा वही होगा जो हमारै संत रामतीर्थने कहा था: 🚅

If force does not create rebellion it creates decay and death.

भ्राज देश में जिस तरह की स्थिति पैदा हो गई है उसने राष्ट्र के अन्दर नैतिक हास. नैतिक पतन और मृत्यु को स्थिति पैदा कर दी है। मैं स्रंत में यही निवेदन करना चाहता हं कि आप डैमांकेटिक मार्ग पर आइये क्योंकि यही एक मार्ग है, नेहरू जी और गांधी जी का मार्ग है ग्रीर जिस पर चलकर राष्ट्र की प्रगति हो सकती है।

SHRIMATI AMBIKA SONI (Punjab): Mr. Deputy Chairman, Sir, it i/r with a great sense of privilege and honour that I stand for the first time on the floor of this august House to participate in the debate on the Finance Bill. The Finance Minister ha» to be congratulated on the practical, progmatic and positive Budget which I feel, reflects the new mood of the nation. In fact, this Budget Li • mirror of the 20-point programme enunciated by the Prime Minister. I feel that this revolutionary programme, coupled with such a practical budget, can really usher in a new era of prosperity. The point really worth noting is that the budget could not have been placed before the House if the atmosphere and the mood of thi* country had not undergone a vital change. Had indiscipline and anarchy been allowed to prtvail as they were, the whole political and economic structure would have fallen.

We have seen that the events m 1975 had been a turning point in oyr economy. It is due to the fact that this year has also been a momenta**

year in our political history. This only goes to prove that major political decisions have a vital impact on a nation's economy. Add .id to this element of political crisis I spoke about, we are all very well aware of the economic crisis which was prevailing in our country. We have been reading about the galloping inflation about the price rise, about non-availability and shortage of essential commodities, about the parallel economy running in the form of black money and about the absence of a welldefined public distribution system. There is no doubt today that all these shortcomings and hindrances in the way at progress have undergone a change. We see that the new impact of economy has been felt in all aspects of our national life. Agricultural production in the last kharif and rabi seasons is expect. ed to reach a record level of over 114 million tonnes. Procurement is also proceeding at a level which is almost breaking all records. Industrial production has also picked up considerably and in 1975-76 we found that industrial production had reached a growth rate of 4 to 5 per cent. We have seen that prices have not only been stabilised, but they have been in many cases reduced to levels below those which were reached in 1974-75. The rate of inflation has not only been curbed, but India has the unique distinction in the world of having reduced it to a minus level. Exports have also demonstrated a tremendous spurt. No doubt our import bill has gone up due to the heavy prices for food, fuel and fertilisers. We find that the trade gap in 1975-76 is marginally lower than the previous year. Another commendable feature is that in this revival of agricultural and industrial growth, the public sector has played a very historic role—a very heartening role. I should say. In the production of power, steel, coal, fertilisers and many other basic inputs, the public sector has reached heights never before attained in this country. In fact in the matter of efficiency, public relations, industrial relations, profits, and productivity, public sector in India is now being talked of at a pace-setter.

The success achieved by our country in overcoming the grave economic and political crises in 1975-76 should definitely infuse a greater degree erf confidence in the people and the Got-ernment. This shows that the war against countries of poverty and stagnation has the victory at last in sight. This welcome change in the basic complexion of our nation owes very much to the sagacious political leadership of the Prime Minister who ha« not only proved herself to be a champion not only of national interest in our hour of crisis, but also of rocklike and unflinching faith in the capacity of our people to build for themselves a society which is just, whick is progressive and which is egalitarian. To draw from toe historic statement of that famous British statesman, Winston Churchill, never in the history of mankind have so many owed so much to the encourage and determination of a single individual. Sir, it is N ironical that this Budget ha* been criticised by some people a* a Budget which serves the interests of this or that particular class. But a careful study of the salient feature* of the Budget does bring out the fact that it is probably the first Budget which takes all classes of the society into consideration without sacrificing the interests of any of them. While it gives certain concessions and incentives to the less deprived classes, it also completely safeguards the interests of the millions of the poor and hungry people in our country. While the new economic order has certainly cried a halt to non-productive nationalisation, Government also hai been Seen to move very swiftly in ths cases of enterprises which are going bankrupt or which are lying idle or which are sick or which are causing problems of unemployment or whick are causing losses to the national economy or which are causing industrial unrest. It is true that the Government has given certain tax concessions t* the fixedincome and higher-income groups. But it is also true that it he* declared a moratorium on rural indebtedness for the benefit of million* and milUona of the very poor peupto

[Shrimati Ambika Soni]

of this country. It is again true that the Government is giving incentives to young entrepreneurs who are guided by the motive to augment industrial production and it is also true that the Government's programme has opened up new horizons before crores of people who were bonded labour not only by freeing them from the fetters of slavery, but a]so by giving them new hope and light. If we accept the principle that the 20-point programme is for the upliftment of the p^or people of this country, then, Sir, how can the Budget, which is completely in tune with that programme, be called a Budget which is in favour of the rich? Undoubtedly, Sir, the path of our economy is towards socialism; undoubtedly, the path of our economy is towards the removal and narrowing down of the economic disparities; and, undoubtedly, the path of our economy is towards the creation of social justice and it should be so. But it does not necessarily mean that We should completely kill all industrial and commercial incentives. So long as our economy remains a mixed economy, providing employment to millions in the private sector is also necessary and the Budget would have to be pragmatic and not doctrinaire or dogmatic. It would also not be correct to compare the Indian conditions as they exist now to the conditions pre-Tailing in the pre-revolution period in some of the socialist countries. In India today, we definitely see among the people a new desire to participate and to involve themselves in national reconstruction. This sentiment among the people is there in all age groups and in all income groups, irrespective of any barrier of caste or creed or religion. In fact, I would even say that this new mood in the country today is comparable to the one which prevailed during our days of freedom etruggle when the enemy was before as and the goals were denned. Even today, Sir, the enemies of poverty, backwardness, illiteracy and a fast growing population are before us. But we should feel optimistic and strong because of the Instruments that we

have to fight these—a determined people, an enthused youth and a dynamic leader and there is no doubt that the instruments that we have are strong enough to fight these enemies and reach the goal which is before us today, namely, democratic socialism. However, it is important to strike a note of caution because, when India was struggling against economic and political crises, in the 60_s international capital, backed by neo-colonialist forces, succeeded in a measure in exercising pressure on us in the formulation and implementation of certain economic policies in our country. But, over the years, thanks to the brave assertion of India's personality by our Prime Minister, we have greatly succeeded in neutralising and making ineffective all such influences. Again, Sir, we are seeing today that there is evidence of international capital trying to woo us, trying to oe over-solicitous towards our needs. But it is a great thing that we have earned a good chit from the World Bank and other international agencies. But, at the same time, we must guard ourselves against their trying to regain their old grip over the Indian economy by promises of aid. Not only this, but it may lull us into a sense of complacency which will ultimately erode our sovereignty. India's 'economic and political consolidation can come only through our own efforts. India's efforts can be maximised only when we have social justice and development proceeding apaCe arm-in-arm.

Three important points require to be taken up boldly for achieving this.

One, India's development cannot derive optimum acceleration if we do not increase the purchasing power of the masses. It is only v/hen the masses begin to consume more that we can successfully 'expand our production base instead of accumulating production surpluses. The cyclic process of higher production and higher consumption has to be set in motion by putting in more purchasing power in the pockets of the masses.

The second aspect is resource mobilisation. Today there is a healthy climate for stepping up investment. The present realistic Budget should normally result in stimulating savings and investments. Our strategy of resources mobilisation should be such as to ensure that the rate of domestic savings is kept up in such a way as to inhibit consumption at levels where this can be safely resorted to while at the same time not unduly affecting the consumption capacity of the poor. For this what is essential is a radical change in the attitude of the private sector. It can no more remain as a force imbued with profit motive alone. It should not continue with the illusion that it can flourish only under conditions of scarcity. Instead, it should develop a healthy social motivation and must be in a position to mobilise resources and invest them in the development of the country.

Finance

Thirdly, the most important and major resource that we have successfully developed in this country 6ince independence is a large reservoir of skilled and semi-skilled manpower. We have millions of educated youth in our country which, by and large, remain unutilised. This can create an explosive situation if we do not take care in time. I would suggest that the Government must work out a number of schemes designed to mobilise fully and effectively this large body of educated youth in the reconstruction of new India.

The Indian Youth Congress has succeeded in enthusing and mobilising the youth all over the country by adopting a constructive programme for the upliftment of the poor and downtrodden and for the eradication of certain evil social practices which impede our social growth. But we ure fully conscious of the unemployment problem. I suggest that the Government may undertake these measures to lessen the menace of unemployment.

Incentives and concessions to indus--tries and corporations should be given only when such actions result in the creation of more and more jobs for our employed qualified youth. However, this also must be watched that the joba so created do not go to undeserving, unqualified candidates.

More and more jobs should be created in the rural areas so that the tragic rush to the cities is stopped. A» the majority of our population is rural, our economy, as has been often stated here and repeated again and again outside the House as well, must have a rural bias. This should not result ia making the rich farmers richer. The concept of co-operative farming should be introduced as that creates jobs for the village youth in the villages themselves. In fact, I would like to suggest the development of the cooperative system not only for farming, but also for education, rural industries, banking, etc.

I would also suggest that all high school and college students must be given an opportunity to earn during the long summer and winter vacations. The concept of brigades, so popular in many countries, may be introduced with one or many brigades working on different projects. One of the many such brigades can be used during the year in the task of national re-construction. We shall see that by using such youth forces, so to speak, we will be able to complete so many of our small and medium scale projects in the country. Above all, we will be able to create in the students a feeling of participation and a feeling of involvement in the building up of the country. I would suggest that the Ministry of Education, Ministry of Finance and the State Governments should chalk out a pla» for such youth brigade movement.

Then, the credit facilities should be extended. A_s the Twenty-Point Programme has laid so much emphasi* on credit facilities, the nationalised banks are coming forward with so many schemes for the self-employed youth of our country. What happen* is that red-tapism so often puts the young people starting on a new life.

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atarting on a long journey off the noad and makes them frustrated, disappointed and unhappy from the very •tart. It is for this reason that I would suggest that forms, certificates, affidavits, stamp paper and other bureaucratic red-tape must be reduced to the minimum extent possible. It is also extremely necessary that the Ministry of Finance undertake a mationwide study of youth economics. This will put the economic problems laced by the youth from all regions and all strata of the nation in proper perspective. I do not think it is at all improper to suggest that the Finance Ministry should have a permanent Youth Cell so that in all its actions and plans and budgets the needs of Indian youth may find proper perspec-fire.

The Ministry of Finance, in consultation with the Ministry of Education and the State governments, should •halk out a nationwide scheme of financial help to all needy students trom the Secondary School level «p to the post-graduate level. This •ould be in the shape of uniforms, books, exercise-books, fee concessions and loan scholarships which could be either refundable or non-refundable.) am quite aware that such schemes are already operative. What I am amphasising is that they should be extended all over the country on a uniform pattern and intensive •cale. I would also like to suggest the creation of an unemployment assistance scheme Which should be introduced so that those young people who have certain minimum academic qualifications, who have worked hard, put in their toil and spent their money in getting those qualifications lor earning an honest living and who are continuing to remain unemployed •an be given adequate financial help at regular intervals till such time as Ihey find jobs for themselves.

J know, Sir, that the suggestions I have put forward may sound a little idealistic or a, little far-fetched considering the shortage of resources in our country. It is always said, our Prime Minister has- said it so often on different occasions and so have said the other leaders of our country that the youth is the leader of tomorrow, the youth ia going to inherit the India of tomorrow and so on. If this is really so, I feel that it is in these Finance Bills and Budgets that we must see that the youth has a definite say as to what India he wants to make and what India he wants to inherit. It is not necessary that he inherits something which he is not proud of.

It is with these suggestions that I would like to say that while we all welcome the development of a new mood, a new enthusiasm, an era of discipline, hard work and determination, there is still no time for complacency. As a representative of the youth movement, certainly I do not think it is time for complacency for the young people of this country because the battle against poverty and stagnation cannot be won in a short span of time. The necessary political will must be sustained and strict discipline exercised. Only then, can we hope to soften the harsh contours of extreme poverty. This is precisely the of the new Twenty-Point Programme. It ifl essentially the purpose of the new budget. It is necessary to build on the positive results which we have achieved till now

With these words, I would like to congratulate the Finance Minister that he has, in his budget, reflected a comprehensive view of the political, economic and social scheme of our nation. Thank you, Sir.

SHRI VISHWANATHA MENON (Kerala): Sir, I oppose the Bill. When the previous speaker was speaking, I was trying to understand why she was no anxious to congratulate the Finance Minister for this new Budget and the Finance Bill. She gave some laudable suggestions about the development of the youth and so on. My humble submission is that those suggestions ar_e out of tune with the

proposal^ of the new Budget. The Budget itself clearly shows where the Government stands on the question of economic development of the poor and about other material progressive measures. Sir, this is a pro-capitalist .Budget with small mercies to the •ommon man. Actually, the Budget toas not done any wonderful things Jor the poor man. Sir, year after year, whenever the Finance Ministers •ome and present the Budget, they ay that we are going to do very good things for the poor and all that. But on the question of facts, on the question of performance, when we look into that, we see clearly that it is all pro-monopolist and pro-capitalist. Here also, neither Mr. Subramaniam *or Pranab Mukherjee has done any wonderful thing. It is actually, if I may be allowed to say, old wine in lew bottles

SHRI KALYAN ROY: You find the bottles new. But the bottles are also old.

SHRI VISHWANATHA MENON: Thank you for that comment. I accept that. New people are sitting here like Mr. Pranab Mukherjee. So, I thought of putting it as old wine in »ew bottles. Anyhow, Sir, I agree with Mr. Kalyan Roy and I appreciate Mr. Kalyan Roy and his party-men if ihey take up this position in Juture also...

MR. DEPUTY CHAIRMAN: Mr. "Viswanatha Menon, there is a saying about wine~ The older the wine, the better it is.

SHRI VISHWANATHA MENON: It j« a matter of opinion, Sir.

SHRI PRANAB MUKHERJEE: It is a matter of fact.

SHRI KALYAN ROY: It is a fact.

SHRI VISHWANATHA MENON: Sir, I will accept the opinion of Mr. Kalyan Roy on the question of wines. Sir, in this Budget proposals, concessions of an unprecedent magnitude

have been given to big business and to the big monopolists. After giving all this, coming here and saying that everything has been done to the poor people is actually, I think, laughing at the poverty of the nation. Thi₃ is a criminal way of treating the people. Anyhow, you have got the propaganda media with you. The. censorship i_s there. So, whatever the critics say will not be published, whatever is being published is in favour of the Budget as if it is a panacea for all the evils of the country. Sir, if there was an iota of direction towards democratic socialism, as the previous speaker put it, I would have been happy to that extent. But here you find neither socialism nor any kind of small favours being given to the poor people. Everything has been done in such a way that the private sector must be pleased. Sir, I am not surprised at this because, during the split period, when the Congress was split into Syndicate and Indicate, the Indicate people used to say that now the Syndicate people have gone, a new era has come and we are going to be progressive, but nothing of that sort has happened. For election purposes they shouted 'garibi hatao' and they got a vast majority. But they did not do anything for the poor people, and naturally the prices increased and the people were starving. There was some kind of revolt among the people. Then came the iron hand, the h~on hand of emergency, the iron hand of a dictator.

Now you say that everybody i_3 supporting you. Do you really helieve that? If you are really believing it, I say you are living i_n a fool's paradise. You are not doing anything good for the people. You are doing good only to the big monopoly group. You have not touched them in any way in this Budget also. Sir, I remember a very interesting cartoon by our friend, Mr. Abu Abraham, saying that rf Mr. Palkhivala supports this Budget there is something wrong with this Budget. That is how he put it. Really, correct. When the big mono-

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poly groups of this country, when the big bourgeoise and capitalists and land-owners of this country are supporting this Budget that itself shows that there is something wrong somewhere and in fact everything is actually wrong. Although it every easy to say that the 20-point programme is a panacea for all the evils in this country, it is very easy to make speeches like that, but do you see anything concrete in favour of the workers and in favour of the poor people of this country in this Budget? What is the performance of the Government? The white money of the common man you took away the CDS, the Compulsory Deposit Scheme. In regard to black money what have you done? You have brought forth the Voluntary Disclosure Scheme formulated by Shri Pranab Mukherjee, wonderful results. What has actually happened? Everybody knows it. The simple fact is that the people with black money were given a chance to convert it into white money. In spite of that you did not get even half of that. Yet you say that you have done good to this country. In regard to the workers when they ask for parity in wages, when the railway workers ask for parity in wages, when the railway workers ask for parity in bonus on the lines of the industrial workers, you smash their strike and cruelly treat the working class of this country. In regard to the black money, you bring forward the Voluntary Disclosure Scheme and even now Shri Pranab Mukherjee is not prepared to part with the names of those people who have come forward to declare under the Voluntary Disclosure Scheme. You want to save them. You want to give them dignity. You want to continue them as leaders of the society.

Sir, whatever this Government has done clearly establishes one fact and that is that the interests of this Government are with those of the capitalists and not with the common people. You cannot expect a Budget for the common man from this Government.

Sir, I am very happy that my learned friend, Shri Kalyan Roy, and nil party have opposed this Budget and opposed this Finance Bill although at every stage they were supporting thia Government. At least on this concrete issue they have opposed this Government. Government's character can be seen clearly not from the speeches or lip-sympathy which you can give anywhere about anybody but from the concrete proposals which it brings forth. This has been brought out in this Budget and it clearly stateB that this Budget is in favour of the big monopoly group, the rich people, the private sector. Sir, in the Lok Sabha when this Bill was being discussed, Mr. Subramaniam very frankly said: No more concessions for the private sector hereafter and whatever concessions I have given you must go and save the economy of this country. Sir, students of in / this world economic history understand that nowhere the capitalists have come forward to save the economy of a nation. They do business for their own purpose and not for the purpose of a nation. That is the basis of scientific socialism and you are not prepared even to read about it. Although you have written a lot of things in the Constitution and you are talking a lot of things on the platform, when it comes to the question of giving service, you are giving concessions to the private sector. My humble submission is, this kind of philosophy—if it is a philosophy—, this kind of...

SHRI KALYAN ROY: Do you understand bonus shares t₀ th_e multimillionaires and family planning for the poor?

SHRI VISHWANATHA MENON; I do not want to go into the details of all those things because I have got only a little time at my disposal. I beg to submit that this kind of wrong conception and wrong approach toward* the issue must be changed. But I do not think that kind of a change i» possibly from this Government because this Government is based on class interests. There may be some

people talking may things inside the progressive Congress. I do not object. But when the question of actual commitment comes, when the question of actual concessions comes, when the question of actual happenings comes, it will always be in favour of the big monopoly groups. Now, multinational corporations are also playing their part. Sir, the mluti-national corporations have played havoc in Chile. They have played havoc in other countries. This Government also knows those facts. I read once even the Prime Minister said something about the multi-national corporations. But what is the attitude of this Budget or the Finance Ministry to these multinational corporations? They are given more concessions so that they can come in and play havoc in this country. I beg to submit in this respect, Sir even from a nationalistic point of view, leave alone the progressive ideal of socialism other things, the approach of this Government and the Finance Minister is not in favour of the sentiments of this country. nationalistic Hence, Sir, I •oppose this Budget and 1 oppose this Bill also.

Sir, some small concessions have been thrown to the common man. I have got to say something about that also. Something has been given to the pensioners but actually, Sir, have you gone into their plight? Can you solve their problems and meet their needs by this kind of a small favour? Why not you go deeply into that? The Pensioners" Act which was adopted in the 19th century, still exists in this country. Why don't you do something for those people who have served you, and give them with a grace? You are giving them something by saying: "You eat and be satisfied" and whatever you are giving, you are giving to a particular section, and not t<j everybody. Why don't you become a little magnanimous about those people who have served you?

Sir, I want to draw your attention io one more point, and that is about the Compulsory Deposit Scheme. You

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know, Sir, the Compulsory Deposit Scheme has done nothing good to this country. When the previous speaker was speaking, he said that capacity to purchase must be increased and all that. But, Sir, is it the way to increase the purchasing capacity? The Government asked the people to put their money under the C.D. Are you going to increase the scheme purchasing capacity by this way? actually not approaching the issue in a scientific way. You want to crush the organised working class of this country, the organised working class movement in this country and you want to help the multimillionaires, you want to help the monopolists, the capitalists, you want to help the multinational corporations.

Sir, by the action which the Government has taken and by the stand which the Government has taken in this Budget, the Government has clearly shown that it is with big monopoly.

Sir, I would like to draw your attention to one more point. This is in regard to the proposed amendments to the Constitution. A lot of talk is going on now all over the country on how the Constitution is going to be amended. But who is going to do it? Naturally, the Prime Minister would say that there would be a national debate. But is she doing anything to have a national debate on this question? She has kept all the Opposition leaders in jail. She is not allowing anybody to conduct a public meeting or a seminar or even a symposium on this question. Who is actually it? The so-called Constitution doing Amendment Committee formed by the Congress Party, which is taking evidence of only Congressmen. Is it the way to do it? My party has strong views on this matter. We want the Constitution to be amended. If you are prepared to have a national debate on this question, our party wants to take active part in that. Whenever Shrimati Indira Gandhi says there would be a national debate on the proposed amendments, Mr. Kalyan Roy's friend, Shri Achuta

[Shri Vishwanatha Menonl Menon, a>o says 'We should have a national debate. But the fact remains that we are not even given a chance to address a public meeting on this question. The Constitution has to be amended; we agree. But how should we do it? The question is, is it going to be a weapon in the hands of the exploiters or is it going to be a wea pon in the hands of the exploited? This is the main point. On this basic point, there should be a national dis cussion. I do not know whether the Finance Minister, in his reply, would be in a position to announce any policy decision on this question. But I would request, through you. Sir, the Finance Minister and the Government of India to have a national debate on the pro posed amendments to the Constitu tion.

MR. DEPUTY CHAIRMN: The House stands adjourned till 2-15 P.M.

> The House then adjourned for lunch at eight minutes past one of the clock.

The House reassembled after lunch at sixteen minutes past two of the clock.

Mr. .Deputy Chairman in the Chair]

MESSAGE FROM THE LOK SABHA

The National Library Bill. 1976

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the National Library Bill, 1976, as passed by Lok Sabha at its sitting held on the 18th May, 1976."

Sir, I lay the Bill on the Table.

THE FINANCE BILL, 1976—Contd.

Lok Sabha

SHRI SARDAR AMJAD ALI (West Bengal): Mr. Deputy Chairman, Sir, I rise to support the Finance Bill presented before this august House. Sir, before I start my observations on the Finance Bill I should like to make one or two small comments on the speech made earlier by my hon. friend and colleague, Shri Viswanatha Menon and the observations made by him with regard to the Finance Bill and the approach of the Budget for this; year.

Mr. Deputy Chairman, I would not betray my feelings when I disclose-that I thought Mr. Viswanatha Menon. was thoroughly in the grip of frustration.

AN HON. MEMBER: He is not here.

SHRI SARDAR AMJAD ALI; But certainly his speech is here.

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): His speech is there.

SHR1 SARDAR AMJAD ALI: But certainly I think he is of clumsy views by not making any good observation about the hard effprts which this Government is making for the last three or four years to give relief to the teeming millions of this country.

Mr. Deputy Chairman, I do not know if you had the opportunity of having a stroll in the streets of Delhi last summer, but if you did have that opportunity, you might have seen that the fountains in the streets of Delhi, built with a good expenditure, were not functioning. And after utter frustation when you took the road back to your home, you would also have seen that although the NDMC did not switch off the street lights, still the street lights were off. All this was because of power shortage. You would have sent your servant to a shop to fetch a cake of soap and he would have come back frustrated and said it was not available. The school-